

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
IB-205/ND/2020

**IN THE MATTER OF:**

Sunman Corporate Services Pvt. Ltd.

**Vs**

Peregrine Logix Pvt. Ltd

...Applicant

...Respondent

**SECTION**

U/s 9 of IBC Code, 2016

Order delivered on 30.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Prafulla Kumar  
For the Respondent :

**ORDER**

Ld. Counsel for the petitioner has put in appearance and seeks time to comply with the order dated 13.01.2020. Let the same be done. No further adjournment will be given. List the case for **20.02.2020**.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

(Rakhi)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)